

not generate information in the manner asked for. However, according to the latest data furnished by the Reserve Bank of India (RBI), the outstanding advances of Public Sector Bank to the weaker sections which include agricultural labourers and rural artisans, at the end of September, 1989 amounted to Rs. 8825 crores, constituting 10.9% of the net bank credit. Similarly, the outstanding advances of major commercial Banks for all types of medium and large industry, at the end of September, 1989, was Rs. 35,225 crores.

A number of steps have been taken with a view to increase the flow of credit to small and marginal farmers and weaker sections such as concessional rate of interest at 10% per annum non-compounding of interest on current dues, non-insistence on third party guarantee, or collateral security in respect of loans upto Rs. 10,000/-. In case of short term crop loans, the interest debited is not to exceed the principal amount. In case of crop failure, amount due is re-scheduled over a period of 3 to 5 years and fresh loans are given to farmers.

[*Translation*]

CBI Raids on Bank Branches

*176. SHRI KALPNATH SONKAR: Will the Minister of FINANCE be pleased to state:

(a) the details of the branches of banks in Bombay, Delhi, Madras and Calcutta, where CBI raids were conducted during last six months;

(b) the particulars of the officers and employees whose premises were raided and the amount seized from each of them; and

(c) the action being taken against them?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) CBI has re-

ported that during the period 1.9.89 to 7.3.90, residential as well as office premises of 16 bank officers/employees working at the branches located at Bombay, Calcutta, Delhi and Madras were raided by them. The names of these branches are as follows:—

Bombay

1. Bank of India, Express Towers, Nariman Point
2. Bank of India, Ballard Estate Branch
3. Bank of India, Churchgate
4. Bank of India, Mandvi Road
5. Central Bank of India
6. Central Bank of India, Vile Parle (E) Branch
7. State Bank of India, Churchgate Branch
8. State Bank of Mysore
9. Canara Bank, Mandvi Road

Calcutta

10. State Bank of Indore

Delhi

11. Bank of Baroda, New Delhi
12. Canara Bank, New Delhi

Madras

13. State Bank of Saurashtra

(b) The information regarding assets discovered as a result of searches by the CBI is given below:—

Sl. No.	Designation of Officer whose premises were searched	Amount of assets discovered as a result of search (in Rs.)	
		Moveable	Immovable
1	2	3	4
1.	General Manager, Bank of India, Express Towers, Nariman Point, Bombay	1,35,628	—
2.	Branch Manager, Central Bank of India, Bombay	7,84,311	—
3.	Manager, State Bank of India, Bombay	5,77,800	2,55,720
4.	Branch Manager, Central Bank of India, Bombay	61,262	—
5.	Branch Manager, State Bank of Mysore, Bombay	7,37,694	23,000
6.	Chief Manager, Bank of India, Bombay	95,000	—
7.	Accountant, Canara Bank, Bombay	1,29,86,858	6 flats in Bombay & one in Delhi

No discoveries have been reported by the CBI from the search conducted at the premises of following bank officials:

1. Clerk, Canara Bank, New Delhi.
2. Branch Manager, State Bank of India, Calcutta.
3. Branch Manager, State Bank of Indore, Calcutta.

4. Officer, Bank of Baroda, New Delhi.
5. Chief Manager, Bank of India, Bombay.
6. Officer, Bank of India, Bombay.
7. Officer, Bank of India, Bombay.
8. Dy. Chief Manager, Bank of India, Bombay.

9. Former Manager, State Bank of Saurashtra, Madras.

(c) CBI has completed investigation in one case and has recommended to the concerned bank for initiating regular departmental action. In other cases, investigation has been taken up.

[English]

Financing of Co-operative Societies

*177. SHRI A. ASOKARAJ: Will the Minister of FINANCE be pleased to state:

(a) the recommendations made by the Agricultural Credit Review Committee appointed by the Reserve Bank of India for studying the issues relating to financing of cooperative societies and their functioning; and

(b) the action taken thereon?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b) The Agricultural Credit Review Committee (Chairman, Prof. A.M. Khusro) has reviewed the working of the rural financial system in the country and evaluated the major problems and issues currently affecting the same. It has made wide range of recommendations for strengthening the credit institutions and improving the quality of lending. The report is

under consideration of Government and the Reserve Bank of India.

Sponsored T.V. Serials

*178. SHRI KAMLUDDIN AHMED: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of sponsored TV serials which are still to be telecast during the current year with the particulars of the producers;

(b) the total number of episodes allotted to each of these sponsored serials;

(c) whether the Doordarshan Kendras are having sufficient number of sponsored TV serials for the year, 1990; and

(d) if not, the steps being taken to invite new proposals from the registered producers/directors?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The particulars of sponsored TV serials which have been tentatively scheduled for telecast till March 1991 are given below. Telecast of these serials and number of episodes for each is, however, subject to the approval of the Review Committee recently appointed by the Government and availability of telecast time:

Sl. No.	Title of serial	No. of episodes	Name of Producer
1	2	3	4
1.	Tribal People of North east	13	M/s Omegavision
2.	Guniram	13	Ravi Films
3.	Sword of Tipu Sultan	40	Sanjay Khan
4.	Basera	13	Amarjeet Singh